

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **HIGH COURT FOR THE STATE OF TELANGANA** - State Level Multi Stakeholders Consultation Meet on protection of Children with Disabilities – Nomination of Presiding Officers of POCSO Courts and the Presiding Officers of Juvenile Justice Boards in the State of Telangana to participate in the said meet on 24-08-2024 at the Auditorium, Telangana State Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

READ: 1. Email dated 22.07.2024 received from the Hon'ble Supreme Court of India.
2. High Court's letter Roc.No.21/JJCELL/2024, dated 09.08.2024 from the Registrar (Administration), High Court for the State of Telangana, Hyderabad.

ORDER ROC.NO.3270/2024-B.SPL., DATED: 20.08.2024

The High Court is pleased to pass the following order:

The following Judicial Officers, who are holding the POCSO Courts and Juvenile Courts in the State of Telangana, mentioned in Column No.2, are hereby nominated to participate in the 'State Level Multi Stakeholders Consultation Meet on Protection of Children with Disabilities' scheduled to be held on 24th August, 2024 at the Auditorium, Telangana State Judicial Academy, Secunderabad.

I

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER / HOLDING FAC OF FTSC COURTS (VACANT)	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI A.KARNA KUMAR Principal District and Sessions Judge, Nirmal.	Principal District and Sessions Judge, Nizamabad.
2.	SRI D.VENKATESH, I Additional District and Sessions Judge, Karimnagar.	Principal District and Sessions Judge, Karimnagar.
3.	SMT. G.NEELIMA, Principal District & Sessions Judge, Jagtial.	I Additional District and Sessions Judge, Jagtial.
4.	Ms. N.PREMA LATHA, Principal District and Sessions Judge, Rajanna Sircilla.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar
5.	DR D.HEMANTH KUMAR, Principal District and Sessions Judge, Peddapally.	Chairman – cum – Presiding Officer, Industrial Tribunal and Labour Court - cum- Additional District and Sessions Judge, Godavarikhani, Peddapally District.

6.	SMT. K.UMADEVI, I Additional District and Sessions Judge, Khammam.	II Additional District and Sessions Judge, Khammam.
7.	SRI P.VASANTH, Principal District & Sessions Judge, Bhadradi Kothagudem.	VI Additional District and Sessions Judge, Sathupally, Khammam District.
8.	SMT RACHAPUDI SREEDEVI, Judge, Family Court-cum- III Additional District and Sessions Judge, Mahabubnagar.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.
9.	K.KUSHA, Principal District & Sessions Judge, Gadwal.	Principal District and Sessions Judge, Mahabubnagar.
10.	SMT. MANTRI RAMAKRISHNA SUNITHA, Principal District and Sessions Judge, Wanaparthy.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.
11.	SRI MOHAMMED ABDUL RAFI Principal District and Sessions Judge, Narayanpet.	Principal District and Sessions Judge, Mahabubnagar.
12.	SRI D.RAJESH BABU Principal District and Sessions Judge, Nagarkurnool.	Principal District and Sessions Judge, Mahabubnagar.
13.	SMT. K.JAYANTHI, I Additional District and Sessions Judge, Sangareddy.	Principal District and Sessions Judge, Sangareddy.
14.	SMT. P.LAKSHMI SHARADA Principal District and Sessions Judge, Medak.	Principal District and Sessions Judge, Siddipet.
15.	G.SAMPURNA ANAND, I Additional District and Sessions Judge, Nalgonda.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.
16.	SRI S.GOVERDHAN REDDY, Principal District and Sessions Judge-cum- Chairman, Land Reforms Appellate Tribunal, Suryapet	Principal District and Sessions Judge, Nalgonda
17.	A.JAYA RAJU, Principal District and Sessions Judge, Yadadri Bhongir	Principal District and Sessions Judge, Nalgonda
18.	SRI LALSINGH SRINIVAS NAIK I Additional District and Sessions Judge, Kamareddy	Principal District and Sessions Judge, Kamareddy.

19.	SMT. M.K.PADMAVATHI, Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at L.B.Nagar.	VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
20.	SRI P.ANJANEYULU, Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at Rajendranagar.	XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
21.	SMT. HARISHA, IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
22.	SRI J.VIKRAM, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at Kushaiguda.	Principal District & Sessions Judge - cum - Family Court, Medchal-Malkajgiri District at Kushaiguda
23.	SRI J.JEEVAN KUMAR, II Additional District and Sessions Judge - cum- I Additional Metropolitan Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District at Medchal.	III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.
24.	SMT MANISHA SRAVAN UNNAM, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.	I Additional District and Sessions Judge, Warangal at Hanumakonda
25.	SRI D.RAVINDRA SHARMA, Principal District and Sessions Judge, Jangaon.	Principal District & Sessions Judge, Hanumakonda
26.	SMT. S.V.P. SURYA CHANDRA KALA, Principal District and Sessions Judge, Mulugu.	Chairman, Land Reforms Appellate Tribunal - cum - I Additional District and Sessions Judge, Hanumakonda
27.	SRI P.NARAYANA BABU Principal District and Sessions Judge, Bhupalapally.	Judge, Family Court - cum - II Additional District and Sessions Judge, Hanumakonda.
28.	SMT. T.ANITHA, Special Court in the cadre of Sessions Judges for Trial and Disposal of Protection of Children from Sexual Offences (POCSO Act) Cases -cum- XII Additional Metropolitan Sessions Judge, Hyderabad.	IV Additional Metropolitan Sessions Judge, Hyderabad - cum - XVIII Additional Chief Judge, City Civil Court, Hyderabad

29.	SMT. B.PUSHPALATHA, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
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SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER / HOLDING FAC OF JUVENILE COURTS (VACANT)	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. MANJULA SURYAWAR, Principal Junior Civil Judge – cum – Judicial Magistrate of First Class (Juvenile Court), Adilabad.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act – I Addl. Junior Civil Judge, Adilabad.
2.	SMT. D.UPANISHADWANI, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial.
3.	MS. JOGINIPALLY BHAVISHYA, I Additional Junior Civil Judge – cum – I Judicial Magistrate of First Class (Juvenile Court), Nirmal.	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Nirmal.
4.	MS. JAKKULA ANANTHA LAXMI, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Kumuram Bheem Asifabad	Junior Civil Judge -cum- Judicial Magistrate of First Class, Sirpur, Kumuram Bheem Asifabad District
5.	MS. DAMERLA PREETHI, I Addl. Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class (Juvenile Court), Karimnagar.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act –cum- III Additional Junior Civil Judge, Karimnagar.
6.	JITHENDAR THOUTAM, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jagtial.
7.	MS. KAVETI SRUJANA, I Addl. Junior Civil Judge – Cum – I Addl. Judicial Magistrate Of First Class (Juvenile Court), Rajanna Sircilla.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Rajanna Sircilla

8.	MS K.RANI, Junior Civil Judge – cum – Judicial Magistrate of First Class (Juvenile Court), Peddapally	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Godavarikhani, Peddapally District.
9.	MS. RAJANI BEKKAM, I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Juvenile Court), Khammam.	II Addl. Junior Civil Judge – cum – II Addl. Judicial Magistrate of First Class, Khammam
10.	SMT. ARRAMRAJU SUCHARITHA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Badradri Kothagudem.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Badradri Kothagudem.
11.	MS. NIHARIKA JUTTUR, III Additional Junior Civil Judge – Cum – III Additional Judicial Magistrate of First Class, Mahabubnagar	IV Addl. Junior Civil Judge – cum – IV Addl. Judicial Magistrate of First Class, Mahabubnagar.
12.	SRI DARAVATH UDAY NAIK, I Addl. Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class (Juvenile Court), Jogulamba Gadwal	Junior Civil Judge -cum- Judicial Magistrate of First Class, Alampur, Jogulamba Gadwal District
13.	MS. YEGI JANAKI, II Additional Junior Civil Judge –Cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.	I Additional Junior Civil Judge – cum – I Additional Judicial Magistrate of First Class, Wanaparthy
14.	SMT. SYED ZAKIYYAH SULTHANA, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Narayanpet
15.	MS. NADIGOTTU SRINIDHI, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), Nagarkurnool.
16.	SMT. SHALINI SHAKELLI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Sangareddy.
17.	SMT. RITA LALCHAND, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak.	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Narsapur, Medak District.

18.	MS. VALLALA SRAVANI YADAV, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet.
19.	SMT. SHIRISHA KATKOJWALA, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Nalgonda.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- I Additional Junior Civil Judge, Nalgonda.
20.	SMT. JARAPALA PRASANTHI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Suryapet.
21.	SMT. G. KAVITHA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Yadadri Bhongir	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Yadadri Bhongir.
22.	SMT KHUSHBOO UPADHYAY, I Addl. Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class (Juvenile Court), Nizamabad.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nizamabad.
23.	SRI KAREDDULA SUDHAKAR , Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Kamareddy.	I Additional Junior Civil Judge – cum – Special Judicial Magistrate of First Class (Mobile), Kamareddy
24.	SMT. M.USHASHREE, II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate (Juvenile Court), Rangareddy District at L.B.Nagar.	Special Judicial Magistrate of First Class (Prohibition and Excise) Ranga Reddy – cum – V Additional Metropolitan Magistrate – cum – V Additional Junior Civil Judge, Rangareddy District at LB Nagar.
25.	MS. RANGEPALLI LAVANYA, I Additional Junior Civil Judge-cum- VIII Additional Metropolitan Magistrate, (Juvenile Court) Medchal-Malkajgiri District at Medchal.	Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal
26.	SMT. SHRUTI DOOTA, I Addl. Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class (Juvenile Court), Vikarabad	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Vikarabad
27.	MS. MOHAMMED FARIHA AHMED, IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Hanumakonda

28.	MS. RITIKA NANDIKONDA, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal at Hanumakonda.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
29.	MS. KOPPULA SANDEEPA, Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Jangaon.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon.
30.	SRI U.THIRUPATHI, Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubabad	Junior Civil Judge - cum- Judicial Magistrate of First Class, Thorru, Mahabubabad
31.	SRI D.RAMA MOHAN REDDY, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mulugu.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Hanumakonda
32.	MS. GANGINENI AKHILA, Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Jayashankar Bhupalapally	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Jayashankar Bhupalapally.
33.	SMT. T. MADHAVI, V Additional Chief Metropolitan Magistrate, (Juvenile Court), Hyderabad.	VIII Additional Chief Metropolitan Magistrate, Hyderabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the above said officers, who are nominated to participate in the said consultation meet.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On completion of the said consultation meet, the officers mentioned in Column No.2 shall resume charge of their regular post and also the post(s) for which they are holding full additional charge if any, from the officers mentioned in Column No.3.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**

20/10/24
REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers and In-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumuram Bheem - Asifabad
 - 5) Karimnagar
 - 6) Jagtial
 - 7) Rajanna Sircilla
 - 8) Peddapalli
 - 9) Khammam
 - 10) Badradri Kothagudem
 - 11) Mahabubnagar
 - 12) Jogulamba Gadwal
 - 13) Wanaparthi
 - 14) Narayanpet
 - 15) Nagarkurnool
 - 16) Sangareddy
 - 17) Medak
 - 18) Siddipet
 - 19) Nalgonda
 - 20) Suryapet
 - 21) Yadadri Bhongir
 - 22) Nizamabad
 - 23) Kamareddy
 - 24) Rangareddy
 - 25) Medchal-Malkajgiri
 - 26) Vikarabad
 - 27) Hanumakonda
 - 28) Warangal
 - 29) Jangaon
 - 30) Mahabubabad
 - 31) Mulugu
 - 32) Jayashankar Bhupalapally
8. The Pay and Accounts Officer, Hyderabad.
9. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
10. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
11. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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